

F.No. J-11017/13/2016-Judl. (Part-1)

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 1st July, 2016

ORDER


The President is pleased to engage Shri Krishna Kumar, Advocate presently Group 'A' Panel Counsel before Supreme Court of India, as Senior Panel Counsel for conducting Central Government litigation before CAT (PB), New Delhi as shown below for a period of three years from the date of this order or until further orders:

Name	Address & Mobile Number	Enrollment No.
Central Administrative Tribunal (PB) New Delhi Senior Panel Counsel		
Krishna Kumar	U-16, G. F. Garden, Green Park Main, New Delhi-110016. Mob: 9899513290	D/38-B/1971

2. Consequent to the above engagement of Shri Krishna Kumar, Advocate as Sr. Panel Counsel, before CAT (PB) New Delhi, his name occurring at Sr. No. 200 in the list of Group 'A' Panel Counsel before Supreme Court in the order dated 11.12.2014 stands deleted from the date of this order.

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(01)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, All Addl. Solicitors Generals.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. The Registrar, CAT (PB), New Delhi.
7. The Incharge, Litigation (CAT) Section.
8. Shri Krishna Kumar, as above.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 5 spare copies.
12. All Ministries/Departments.



(D. Srinivas)

Section Officer (Judicial Section)